

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/7477/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Deputy Registrar (Admn.),  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 8<sup>th</sup> August, 2023.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2023 dated 04.08.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District has been granted **two days casual leave on 11.08.2023 and 14.08.2023, alongwith station leave permission w.e.f. the evening of 10.08.2023 to 14.08.2023.** A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/7478-7479/A, dated** , 08-08-2023

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.

✓2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*Sd/-*